## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.22/BB/ 2018	-	Admission	Rule 6 of I&B	M/s Dentsu Media and Holdings India Pvt. Ltd. Vs M/s Air Pegasus India Pvt Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1.	Angal join a. 7829737929	Petitioner.	d my Djusm

The matter is listed today for compliance of objections. Counsel for petitioner is present. Time extended for compliance.

List it on 29.01.2018.

MEMBER (T)

MEMBER (J)